## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 161 OF 2018 & IA NOS. 758 OF 2018

Dated: 5<sup>th</sup> December, 2018

**Present:** HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER

HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER

In the matter of:

Maharashtra State Electricity Distribution Company .... Appellant(s)

Limited

Versus

Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor

Mr. Kiran Gandhi Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Anand Kumar Shrivastava

Ms. Astha Sharma for R-2

## <u>ORDER</u>

List this matter on <u>15.02.2019</u>, as agreed by the learned counsel appearing for both the parties.

( Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/pk